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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.10.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 09.10.2025 & 10.10.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	Mukul Somany	Sonali Jain	Vikram Wadhera
	(Ins) No. 999 of	Vs.		Smriti Churiwal- R1
	2024	DBS Bank Ltd. & Anr.		Niharika Sharma
				Jaiveer Kant- R2
	Part Heard			Pathik Chaoudhary
		With		
2.	Comp. App. (AT)	Sanjay Somany	Sonali Jain	Vikram Wadhera
	(Ins) No. 1000 of	Vs.		Smriti Churiwal- R1
	2024	DBS Bank Ltd. & Anr.		Niharika Sharma
				Jaiveer Kant- R2
	Part Heard			Pathik Chaoudhary
3.	Comp. App. (AT)	SREI Equipment Finance Ltd.	Aditya Kanodia	Saurabh Bindal
	(Ins) No. 46 of	Vs.		
	2025	Roadwings International Pvt. Ltd.		
	Part Heard			
4.	Comp. App. (AT)	Nitendra Kumar Tomer	Abhishek Swarup	Savinder Singh- R1
	(Ins) No. 931 of	Suspended Director of Ambro Asia		
	2024	Pvt. Ltd.		
		Vs.		
	Part Heard	Unox S.p.A & Anr.		
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